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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6839/2017

GROSVENOR ESTATES PVT.LTD Petitioner

Through Mr. Satyen Sethi, Advocate.

versus

ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL

CIRCLE-2 & ANR. Respondent

Through Mr. Sanjay Kumar, Jr. Standing
Counsel.

W.P.(C) 7115/2017

CARDS SERVICES INDIA PVT. LTD. Petitioner

Through Mr. Satyen Sethi, Advocate.

versus

ASSTT; COMMISSIONER OF INCOME TAX, CENTRAL

CIRCLE-2, & ANR. Respondent

Through Through Mr. Sanjay Kumar, Jr.
Standing Counsel.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

ORDER

% **28.11.2017**

Counsel for the petitioner seeks permission to withdraw the writ petition and states that, if required and necessary, he will raise the issue of re-opening in the appellate proceedings.

Dismissed as withdrawn with liberty as prayed for.

We clarify that we have not expressed any opinion on merits.

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SANJIV KHANNA, J.

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PRATHIBA M. SINGH, J.

NOVEMBER 28, 2017/NA